

Option of Hindi Medium in Recruitment Examination of National Defence Academy

***394. SHRI CHHITUBHAI GAMIT :**

Will the Minister of DEFENCE be pleased to state :

(a) whether there is no option of Hindi medium in the recruitment examination of the National Defence Academy, Pune and the Indian Military Academy, Dehradun;

(b) if so, since when;

(c) whether Government have made any provision in this regard to assist the Hindi-speaking areas or to encourage the Hindi which is a National Language for such prestigious national examinations; and

(d) if so, when the option of Hindi medium is likely to be provided in the recruitment examinations of these Academies ?

THE MINISTER OF DEFENCE (SHRI S.B. CHAVAN) : (a) to (d) The question papers in the examinations for recruitment to both the National Defence Academy and Indian Military Academy which are conducted by the Union Public Service Commission, are purely of objective type. The candidates are not required to write answer papers; they have only to mark their responses on the question paper itself. In view of this, provision for option of Hindi medium in the question papers does not arise.

Setting up of Industrial Reconstruction and Development Bank of India

3704. SHRI HANNAN MOLLAH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to set an Industrial Reconstruction and Development Bank of India to help reviving sick industries in India; and

(b) if so, the provisions made for dealing with the problem by the proposed bank ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government have decided to convert the Industrial Reconstruction Corporation of India Limited (IRCF), a Company established under the Companies Act, into a Statutory Corporation to be known as Industrial Reconstruction Bank of India. In order to effectively deal with the problem of industrial sickness the proposed Reconstruction Bank will be invested with various powers including powers to take over the management; lease out or sell the industrial undertaking as a running concern; prepare schemes for reconstruction by scaling down the liabilities; submit schemes for merger or amalgamation for approval of the Central Government etc. The Reconstruction Bank will also have the power to submit schemes for reconstruction of companies in liquidation or for their amalgamation with healthy concerns to the High Courts for approval if directed so to do by the High Courts.

Finding of New Markets in the Third World Countries through Soviet Channel

3705. SHRI B. V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether India is seeking new markets in the Third World Countries as well as indeveloping socialist countries through the Soviet channel;

(b) if so, whether the Soviet Union is probing prospects of India serving as marketing agents for the European commodities;

(c) if so, whether this was discussed by the Commerce Secretary during his visit to the Soviet Union;